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Title : Issue regarding ground handling companies at the airports.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Hon. Speaker, Madam, I want to bring to the notice of the House and the Government that there are about 400 ground handling companies appointed at the Airport, which employ close to three lakh people; and as per the new policy, its para 19 authorizes the airport operators to choose, and only through them, appointments can made...(Interruptions) Through those appointments, if the number of companies is restricted, then it would lead to a lot of unemployment amongst the people who are handling the ground handling services. ...(Interruptions) If the policy authorizes the airlines to do it, then it would be an unwholesome burden on the airlines to deal with the ground handling services. Better option is to allow the airlines to pick up their own ground handling company and, in return, get the handling done by those people. In that view, para 19 needs to be re-looked. Thank you...(Interruptions)

माननीय अध्यक्ष:

कुँवर पुष्पेन्द्र सिंह चन्देल,

श्री शरद त्रिपाठी,

श्री भैरों प्रसाद मिश्र,

श्री गजेन्द्र सिंह शेखावत,

श्री सुधीर गुप्ता,

श्री देवजी एम. पटेल,

श्री येड़मल नागर,

श्री आलोक संजर,

डॉ० किशोर पी. सोलंकी,

श्री सी.पी. जोशी और

श्री अर्जुन ताल मीणा को श्रीमती मीनाक्षी तेखी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

â€¦(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 12.45 hours

12.33 hours

*The Lok Sabha then adjourned till Forty-Five Minutes past
Twelve of the Clock.*

12.45 hours

*The Lok Sabha re-assembled at Forty Five Minutes past
Twelve of the Clock.*

(Hon. Speaker in the Chair)

...(Interruptions)

HON. SPEAKER: Sudipji, what is it?

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Madam Speaker, Ananth Kumar ji said that in Rajya Sabha discussion had started taking place. But what I want to say, राज्य सभा में जो नोटिस दिया गया था, उस नोटिस के ऊपर ही आलोचना शुरू हो गयी। ...(व्यवधान)

HON. SPEAKER: No, I do not think so.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : The discussion had taken place on the basis of the notice given in Rajya Sabha....(*Interruptions*) So, naturally, it is not implied to us. ...(*Interruptions*)

माननीय अध्यक्ष : मैं उसकी चर्चा नहीं शुरू कर रही हूँ।

â€!(*व्यवधान*)

HON. SPEAKER: I have given you one chance कि मैं अब भी शून्य काल में चर्चा करने के लिए तैयार हूँ।

â€!(*व्यवधान*)

SHRI SUDIP BANDYOPADHYAY : We want discussion for the interest of the common people. ...(*Interruptions*)

HON. SPEAKER: Yes, I know that. But now, do not disturb other hon. Members. शून्य काल सब मੈम्बर्स के लिए है और सबको अपनी-अपनी समस्या कहनी है and that is why I am allowing them.

...(*Interruptions*)

12.46 hours

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(*At this stage, Shri Gaurav Gogoi, Prof. Saugata Roy and some other hon. Members came and stood on the floor near the Table.*)

...(*Interruptions*)

माननीय अध्यक्ष : शून्य काल में जो भी बोलना चाहते हैं, वे सब आपके कुलींस हैं। मैंने कहा है कि I am ready to allow you.

...(*Interruptions*)

माननीय अध्यक्ष : अगर आप चाहें, तो हम अभी डिस्कशन स्टार्ट कर सकते हैं।

â€!(*व्यवधान*)

HON. SPEAKER: Now, 'Zero Hour' – Dr. Sunil Gaikwad.

...(*Interruptions*)